

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3612  
ANSWERED ON:14.12.2012  
INTERESTS RATE ON BULK DEPOSITS  
Kumar Shri Kaushalendra;Ramkishun Shri

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has fixed / laid down guidelines for banks to restrict their level of bulk deposits to a certain percentage of their total deposits;
- (b) if so, the details thereof;
- (c) the minimum amount, if any, which qualifies as a bulk deposit;
- (d) the details of rate of interest along with difference being paid by various Public Sector Banks (PSBs) on general fixed deposits and bulk deposits, bank-wise and
- (e) the amount paid as interest by various PSBs to their bulk depositors during each of the last three years and the current year, bank-wise?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a) & (b): The Government of India has issued an advisory on Asset Liability Management (ALM) to all PSBs on 06.07.2012 advising them to shed their High Cost (Bulk) deposits, with the objective to improve their profitability.
- (c): `Bulk Deposits` in the above advisory refer to `any amount of deposit solicited at rates higher than Card Rates`.
- (d) & (e): The information is being collected and will be laid on the Table of the House to the extent available.